

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)*

FOR THE ATTENTION OF THE STAKEHOLDERS OF
SADBHAVANA ENERGY PRIVATE LIMITED

1.	Name of Corporate Person	Sadbhavana Energy Private Limited
2.	Date of Incorporation of Corporate Person	11/12/2013
3.	Authority Under Which Corporate Person is Incorporated / Registered	Registrar of Companies, Bangalore
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U40105KA2013PTC072470
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	#99, 2nd Main, 2nd Cross, MLA Layout, R T Nagar, Bangalore, Karnataka, India, 560032
6.	Liquidation Commencement Date of Corporate Person	09.05.2025
7.	Name, Address, Email Address, Telephone Number of the Liquidator, and Registration Number of the Liquidator	Kondisetty Kumar Dushyantha No.1, Ashoka Pillar, 5th Floor, 3rd Cross Jayanagar, I Block, Bangalore-560011. e-mail: dushyanthak@gmail.com Tel. No.: 080 26560400 Registration No.: IBBI/IPA-002/IP-N00237/2017-18/10688
8.	Last Date for Submission of Claims	08.06.2025

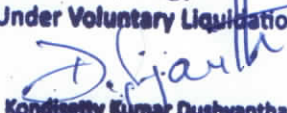
Notice is hereby given that M/s. Sadbhavana Energy Private Limited has commenced voluntary liquidation on 09.05.2025.

The stakeholders of M/s. Sadbhavana Energy Private Limited are hereby called upon to submit proof of their claims, on or before 08.06.2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post, or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.

For Sadbhavana Energy Private Limited
(Under Voluntary Liquidation)


Kondisetty Kumar Dushyantha

Kondisetty Kumar Dushyantha

Liquidator of M/s. Sadbhavana Energy Private Limited

Date: 10.05.2025

Place: Bangalore